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OA-416/01.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admissions & Dismiss
Order - copy served.

Bever.

Notice issued

to all respondents
by regd post AD.Batra
25/9.Batra
S.O

A.D. from R-1

~~not returned~~

Notice duly
served on R-2 & R-4.
Mr. S.B. Jena
appearing for R-1
to R-4. counter not
filed.

Batra
6/11

Registration

7-11-2001.

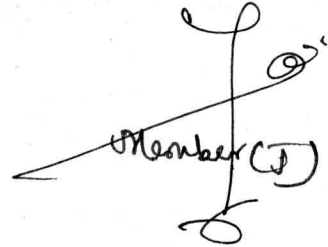
Sh. B.B. Jena, ASC
has already filed Memo of
Appearance on 24-9-2001 for
all Respondents.

Today Sh. B.S. Jaiswal
Asstt. Executive Engineer appears
being R.A and prays for time
for 4 weeks to file counter
Time grant till 28-11-2001
for filing counter.

7/11/2001

Order Dt. 12.3.02

None appears for the applicant.
Call on 14/5/02 for final disposal at
the stage of admission.



Member (J)

Order Dated 14.05.02.

None appears for the petitioner.
Call this matter on. 16.05.02.



Member (J)

Order dated 16.5.2002

None appears for the Applicant on
repeated calls. The O.A. is, therefore, dismissed
for default.

Shri S.B. Jena, A.S.C. is present and
heard.

Inform the parties.



MEMBER (JUDICIAL)